

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE)
AT CHENNAI**

APPEAL No. 58 OF 2021

Between
Prince,
S/o. Durairaj Jesubatham,

... Appellant

And

Member Secretary.
State Level Environment Impact Assessment Authority,
Tamil Nadu and two others.

... Respondents

INDEX TO TYPED SET NO.2

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It is certified that the above typed set of papers are true copies of the originals.

Dated at Chennai, on this the 11th day of January, 2023.

COUNSEL FOR THE THIRD RESPONDENT

**MINING PLAN FOR KASTHURIRENGAPURAM PART-II
ROUGH STONE, JELLY AND GRAVEL QUARRY**



(PREPARED UNDER RULE 19(1), 41 and 42 OF TNMMCR 1959)

LOCATION OF THE QUARRY LEASE APPLIED AREA

STATE : TAMIL NADU
DISTRICT : TIRUNELVELI
TALUK : THISAYANVILAI
VILLAGE : KASTHURIRENGAPURAM PART-II
S.F.NOS : 191/1(P) AND 194/1(P)(NEW-194/1B(P))
EXTENT : 4.98.56Ha

For

APPLICANT

Thiru. S.Rajendran,
S/o. Sridharan,
No.13-85/43, Pathitta Villai,
Chitharal Post,
Kanniyakumari District.

PREPARED BY

C.NATARAJAN, M.Sc.,M.Phil.,
RQP/MAS/004/87/A
93/36-E2, Subramaniyar Kovil Street,
Omahur Taluk, Salem District,
Tamil Nadu, Pin-636 455.
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info@globalmining@gmail.com.

S. Rajendran

S.Rajendran,
S/o. Sridharan,
No.13-85/43, Pathitta Villai,
Chitharal Post,
Kanniyakumari District.



CONSENT LETTER FROM THE APPLICANT

The Mining Plan in respect of **Rough Stone, Jelly and Gravel** quarry over an extent of 4.98.56Ha of **Patta land** in S.F.Nos.191/1(F) and 194/1(F) (New-194/1B(F)) of Kasthuriengapuram Part-II Village, Thisayanvilai Taluk, Tirunelveli District, Tamil Nadu State has been prepared by

C.Natarajan, M.Sc.,M.Phil.,
RQP/MAS/004/87/A

I request the Deputy Director, Department of Geology and Mining, Tirunelveli District to make further correspondence regarding modifications of the Mining Plan with the said Recognized Qualified Person on this following address.

C.Natarajan, M.Sc., M.Phil.,
RQP/MAS/004/87/A
No.93/36E2, Subramaniam Kovil Street,
Omahur Taluk, Salem District,
Tamil Nadu, Pin-636 435.
Mobile:97502 23535 & 94446 54520.

I hereby undertake that all modifications so made in the Mining Plan by the Recognized Qualified Person may be deemed to have been made with my knowledge and consent and shall be acceptable to me and binding on me in all respects.

Signature of the Applicant.

S. Rajendran
S. Rajendran,

Place: Tirunelveli
Date: 25.04.2019.

S. Rajendran

S.Rajendran,
S/o. Sridharan,
No.13-85/43, Pathitra Villai,
Chitharal Post,
Kanniyakumari District.



DECLARATION

The Mining Plan in respect of **Rough Stone, Jelly and Gravel** quarry over an extent of 4.98.56Ha of **(Patta land)** in S.F.Nos.191/1(P) and 194/1(D) (New 191/1B(P)) of Kasthuriongapuram Part II Village, Thisayanvilai Taluk, Tirunelveli District, Tamil Nadu State has been prepared with my consultation and I have understood the contents and agree to implement the same in accordance with the Mining Laws.

Signature of the Applicant

S. Rajendran,

Place: Tirunelveli

Date: 25.04.2019.

8/1



C.Natarajan, M.Sc., M.Phil.,

RQP/MAS/004/87/A

No.93/36E2, Subramaniyar Kovil Street,

Ornatalur Taluk, Salem District,

Tamil Nadu, Pin 636 455.

Mobile:9750228535 & 94446 51520.

CERTIFICATE

This is to certify that, the provisions of Minor Minerals Conservation and Development Rules, 2010 (MMCDR) have been observed in the Mining Plan for the grant of **Rough Stone, Jelly and Gravel** quarry lease over an extent of 4.98.5671a of **(Patta land)** in S.F.Nos.191/1(P) and 191/1(P) (New 194/1B(P)) of Kasthurirengapuram Part-II Village, Thisayanvilal Taluk, Tirunelveli District, Tamil Nadu State applied by Thiru.S.Rajendran, for fresh quarry lease.

Whenever specific permission / exemptions / relaxations or approvals are required, the applicant will approach the concerned authorities of State and Central Governments for granting such permissions etc.

Certified

Signature of Recognized Qualified Person.

C.Natarajan, M.Sc., M.Phil.,

RQP/MAS/004/87/A

C. NATARAJAN, M.Sc., M.Phil.,

RECOGNISED QUALIFIED PERSON,

RQP / MAS / 004 / 87 / A

Place: Salem

Date: 27.01.2019.

85

C.Natarajan, M.Sc., M.Phil.,

RQP/MAS/004/87/A

No.93/36-2, Subramaniam Kovil Street.

Omsalur Taluk, Salem District,

Tamil Nadu, Pin 636 455.

Mobite:9750223505&9416 5/520.



CERTIFICATE

Certified that, in preparation of Mining Plan for **Rough Stone, Jelly and Gravel** quarry over an extent of 4.98.56Ha of (**Patta land**) in S.P.Nos.191/1(P) and 194/1(P) (New-194/1B(P)) of Kashturirongapuram Part II Village, Thaisayanvilai Taluk, Tirunelveli District, TamilNadu State for Thiru.S.Rajendran, covers all the provisions of Mines Act, Rules, and Regulations etc., made there under and whenever specific permission are required, the applicant will approach the Director General of Mines Safety, Chennai. The standards prescribed by DGMS in respect of Mines Health will be strictly implemented.

Certified

Signature of Recognized Qualified Person.

C. Natarajan
C.Natarajan, M.Sc., M.Phil.,

RQP/MAS/004/87/A

C. NATARAJAN, M.Sc., M.Phil.,
RECOGNIZED QUALIFIED PERSON,
RQP / MAS / 004 / 87 / A

Place: Salem

Date: 27.04.2019.

S. Rajendran



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S. Perambalan

By
 Deputy Director
 of Geology & Mining
 Tirunelveli Dist.

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MINING PLAN FOR MINOR MINERALS

ROUGH STONE, JELLY AND GRAVEL

Over an extent of 4.98.56 hectares of Patta land in S.F.Nos.191/1(P) and 194/1(P) (New-194/1B(P)) of Kasthuricengapuram Part II Village, Thisayanvilai Taluk, Tirunelveli District, Tamil Nadu State.
(PREPARED UNDER RULE 19(1), 41 and 42 OF TNMMCR 1959)

10 Introduction and Executive Summary:

1. The present Mining Plan is prepared for Thiru.S.Rajendran, S/o. Sridharan, Residing at No 13-85/43, Parhitta Villai, Chitharal Post, Kanniyakumari District
2. The application was processed by the District Collector, Tirunelveli and passed an order vide Rc No. ML/27169/2018, dated 08.04.2019 directing the applicant to produce approved Mining Plan under Rule 41 (5) of the Tamil Nadu Minor Mineral Concession Rules, 1959 and Environmental Clearance Certificate under Rule 42 from the State Level Environmental Impact Assessment Authority (SEIAA)/District Level Environmental Impact Assessment Authority (DEIAA) for the grant of quarry lease to quarry **Rough Stone, Jelly and Gravel** over an extent of 4.98.56 hectares of Patta lands in S.F.Nos.191/1(P) and 194/1(P) (New-194/1B(P)) of Kasthuricengapuram Part-II Village, Thisayanvilai Taluk, Tirunelveli District of Tamil Nadu State for a period of Five years only.
3. Accordingly, Mining Plan is prepared under the provisions of Rule 19(1), Rule 41 (1) and 41 (3) (i) of the Tamil Nadu Minor Mineral Concession Rules, 1959 by incorporating the conditions imposed in the precise area communication letter.
4. Geological Resources is estimated at 30,53,490m³ of Rough stone, 1,99,224m³ of Weathered Rock and 49,806m³ of gravel formation and Mineable Reserves is estimated at 10,71,800m³ of Rough Stone, 80,226.2m³ of Weathered Rock and 15,270m³ of gravel formation and after leaving necessary safety distance from the lease boundary as indicated in the precise area letter and relevant mining laws in force.

*S. Rajendran*¹



5. Production Schedule is proposed: production of 12,29,20,500m³ of Rough Stone, 56,336m³ of Weathered Rock and 15,270m³ of gravel formation for the period of Five years.

6. Environmental parameters,

- i) The area does not attract the Forest Conservation Act, 1980 as there is no forest around 10Kms radius.
- ii) There is no interstate boundary around 10Kms radius.
- iii) There is no wild life animal sanctuary within 10Kms radius from the project site area under the Wildlife (Protection) Act, 1972.

Therefore the project seeks clearance only from State Level Environmental Impact Assessment Authority (SEIAA) / District Level Environmental Impact Assessment Authority (DEIAA), under B2 Category.

7. Environmental measures to be adopted shall be,

- i) Dust Control at source while drilling and blasting,
- ii) Dust suppression at loading point and transport haul roads.
- iii) Noise Control in blasting, control of fly rock missiles and vibration by doing peak particle velocity with in standard as prescribed by the DGMS and MOEF.
- iv) Unnecessary land degradation should be avoided or damaged land should be reclaimed or rehabilitated.
- v) Avoid uneven rat hole mining and follow scientific and systematic mining by safe bench system of open cast mining.
- vi) Mining near major fracture zones if any should be avoided to control ground water fluctuation in the adjacent agricultural lands.
- vii) Emission test of vehicles should be in tack to maintain minimum emission level of flue gases.
- viii) Noise level should not exceed 80db and the vehicles should use only permitted Air Horn while on road near residential areas.
- ix) Safety zones as prescribed by the Department of Geology and Mining from adjacent infrastructures should be strictly adhere to.
- x) And any other conditions as stipulated by the concerned authorities should be followed to protect the environment.

S. Rajan



EXECUTIVE SUMMARY:

a.	Name of the Village Panchayat	: Kasthurirengapuram Part II
b.	Name of the Panchayat Union	: Thisayanvilai
c.	The proposed total Mineable Reserves	: 12,29,205m ³ of Rough Stone, 56,336m ³ of Weathered Rock 15,270m ³ of Gravel
d.	The proposed quantity of reserves (level of production) for Five years to be mined is(Recoverable reserves)	: 12,29,205m ³ of Rough Stone, 56,336m ³ of Weathered Rock 15,270m ³ of Gravel
e.	Total extent of the area	: 4.98.56Ha
f.	Proposed Period of mining	: Five Years
g.	Existing depth	: 14m (Max) below ground level
h.	Proposed Depth of mining	: 65m below ground level
i.	Method of mining/level of mechanization	: Opencast, Semi-mechanized Mining with a bench height of 5m and bench width of 5m is proposed.
j.	Types of Machineries used in the quarry	: Machineries like Tractor mounted compressor attached with Jack hammers, Excavators are proposed to deploy for quarrying operation.
k.	Cost of the Project A. Fixed Assets Cost B. Operational Cost C. EMP Cost	Rs. 22,94,240/- Rs. 71,00,000/- Rs. 5,10,000/- Total Project cost(A+B+C)=Rs. 99,04,240/-

l. The area applied for lease is bounded by Ten corners and the coordinates are clearly marked in plate no II.

Corners	Co-ordinates		Distance between the corners
	Latitude	Longitude	
1	08° 16' 21"N	77° 46' 47"E	1-2 = 141.2m
2	08° 16' 25"N	77° 46' 48"E	2-3 = 36.0m
3	08° 16' 25"N	77° 46' 49"E	3-4 = 275.8m
4	08° 16' 24"N	77° 46' 58"E	4-5 = 137.0m
5	08° 16' 17"N	77° 46' 56"E	5-6 = 115.0m
6	08° 16' 20"N	77° 46' 53"E	6-7 = 31.0m
7	08° 16' 19"N	77° 46' 52"E	7-8 = 40.4m
8	08° 16' 20"N	77° 46' 51"E	8-9 = 48.2m
9	08° 16' 20"N	77° 46' 49"E	9-10 = 40.2m
10	08° 16' 20"N	77° 46' 48"E	10-1 = 36.0m

S. Rajendran *[Signature]*



2.0 General Information:

2.1	a.	Name of the Applicant	: Thiru.S.Rajendran,
	b.	Address of the Applicant with phone No and e-mail id if any	: S/o. Sridharan, No. 13-85/43, Pathitta Villai, Chitharal Post, Kanniyakumari District, Pin code- 629 151. Cell No.: 9443450371.
	c.	Status of the Applicant	: Individual
2.2	a.	Mineral Which the applicant intends to mine	: Rough Stone, Jelly and Gravel.
	b.	Precise area communication letter No.	: Precise area communication letter of the District Collector, Tirunelveli Re.No. VI/27159/2018, dated 08.04.2019.
	c.	Period of permission / lease granted	: The applicant has applied permission for Five years and the District Collector considered grant of lease for Five years .
	d.	Name and Address of the RQP preparing Mining Plan	: C.Natarajan, M.Sc.,M.Phil., RQP/MAS/004/87/A No.93/36E2, Subramaniyar Kovil Street, Omahur Taluk, Salem District, Tamil Nadu, Pin-636 455. Mobile: 9750223535 & 94446 54520.
	e.	RQP Registration. No.	: RQP/MAS/004/87/A Valid Til. 22.10.2021.

3.0 Location:

Details of the Area:

State	District	Taluk	Village	S.N. No.	Area in hectares
Tamil Nadu	Tirunelveli	Thiruvananthai	Kashtanirengapuram Part II	191/1(P) & 194/1(P) ,New-194/1B(P)	4.46.51 0.52.05 4.98.56

S. Rajendran *[Signature]*



a.	Classification of the Area (Ryotwari / poramboke / others)	:	Patta land
b.	Ownership / Occupancy of the Applied area (Surface rights)	:	It is patta land registered in the name of Applicant and Thiru.Sivaprasath vide patta Nos.1052 and 1069 respectively. The applicant has obtained consent from the other pattadar. Please refer Annexure Nos: IV& VII.
c.	Toposheet No. with Latitude and Longitude	:	Topo Sheet No: 58 H / 15 Latitude : 08°16'19"N to 08°16'25"N Longitude : 77°46'47"E to 77°46'58"E
d.	Existence of Public Road / Railway line if any nearby the area and approximate distance	:	There is an existing road from the area leads to Thiruvambalapuram - Karamkudi village road on Southern side of the area. The Nearest Railway line is Tirunelveli to Kanniyakumari line which is about 22.5Km on Western side of the area.

PART - A

4.0 Geology and Mineral Reserves

4.1	a.	Topography	:	<ol style="list-style-type: none"> 1. The area applied for quarry lease exhibits almost plain topography covered by Gravel formation. The massive Charnockite formation is noticed below 1m (Avg) Gravel and 4m Weathered rock formation and sloping towards Southeastern side of the area, the altitude of the area is above 115m (maximum) from MSL. 2. No major river is found nearby the lease applied area. 3. Water table is found at a depth of 73m in summer and 70m in rainy seasons. 4. Temperature of the area is reported to be 18°C to a maximum of 42°C during summer. 5. Rainfall of this area is about 800mm to 900 mm during the both NE & SW monsoons.
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S. Resanthan ⁵



	<p>b. General Geology of the Area</p>	<p>The area is underlain by the wide range of metamorphic rocks of peninsular gneissic complex. These rocks are extensively weathered and overlain by the recent valley fills and alluvium at places. The geological formations found in the district are Archaean rocks like Gneisses, Granites, Charnockites basic granulites and calc gneisses. The younger formations are Quartz veins and pegmatite.</p> <p>The rock type noticed in the area for lease is Charnockite which contains mostly Quartz and Feldspar with some ferromagnesian minerals. The Charnockite is part of peninsular Gneisses, a high grade metamorphic rock.</p> <p>The strike of the Charnockite formation is N45°E -S45°W with dipping towards SE60°.</p> <p>The general geological succession of the area is given as under:</p> <table border="1" data-bbox="831 1060 1317 1276"> <thead> <tr> <th>Age</th> <th>Rock Formation</th> </tr> </thead> <tbody> <tr> <td>1. Recent to Sub recent</td> <td>Alluvium, Gravel</td> </tr> <tr> <td>2. Archaean</td> <td>Charnockite</td> </tr> <tr> <td>3. Archaean</td> <td>Peninsular Gneiss, and Calc Gneiss</td> </tr> </tbody> </table>	Age	Rock Formation	1. Recent to Sub recent	Alluvium, Gravel	2. Archaean	Charnockite	3. Archaean	Peninsular Gneiss, and Calc Gneiss
Age	Rock Formation									
1. Recent to Sub recent	Alluvium, Gravel									
2. Archaean	Charnockite									
3. Archaean	Peninsular Gneiss, and Calc Gneiss									
<p>4.2</p>	<p>Details of Exploration already carried out if any</p>	<p>No exploration was carried out, as the Rough stam formations are clearly visible from Existing quarry pit.</p>								
<p>4.3</p>	<p>a. Estimation of Reserves</p>	<p>The Geological and Recoverable reserves are estimated by cross sectional method.</p> <p>Totally five sections have been drawn, one section drawn length wise as (X-Y), another four sections drawn width wise as (A-B), (C-D), (E-F) and (G-H) to cover maximum area considered for lease.</p> <p>The Plans and Sections have been drawn with a scale of 1:1000 and 1:500 respectively. Please refer plate No.III.</p>								

S. Rajendra

a. Geological Resources

The quarrying is restricted up to a depth of 60m below ground level only. Availability of Resources is given below.

Table No-1

Section	Length in (m)	Width in (m)	Depth in (m)	Volume in m ³	Gravel formation in m ³	Weathered Rocks in m ³	Geological Resources of Rough stone in m ³
XY-AB	78	167	1	13026	13026		
	78	167	4	52104		52104	
	78	167	60	846690			846690
	Total				13026	52104	846690
XY-CD	30	154	1	4620	4620		
	30	154	4	18480		18480	
	30	154	60	277200			277200
	Total				4620	18480	277200
XY-EF	175	152	1	26600	26600		
	175	152	4	106400		106400	
	175	152	60	1596000			1596000
	Total				26600	106400	1596000
XY-GH	40	139	1	5560	5560		
	40	139	4	22240		22240	
	40	139	60	333600			333600
	Total				5560	22240	333600
Grand Total				49806	199224	3053490	

Gravel Formation : 49,806m³
 Weathered Rock Formation : 1,99,224m³
 The Geological Resources of Rough stone : 30,53,490m³

b. Already excavated

The area has been quarried in earlier operation and the existing pit dimensions are given below

Table No-2

Pit No	length (Max) in(m)	Width (Avg) in (m)	Depth (Max) in (m)
I	137	30	12m Below Ground Level
J	175	135	14m Below Ground Level


 S. Perumal



c. Available Mineable Reserve

The Available mineable reserve calculated by deducting 7.5m and 10m safety distance and bench loss.

Table No-3

Section	Bench	Length in (m)	Width in (m)	Depth in (m)	Volume in m ³	Gravel formation in m ³	Weathered Rock in m ³	Mineable Reserves of Rough stone in m ³
XY-AB	I	70	149	1	10430	10430		
	II	68	144	4	39168		39168	
	III	66	140	5	46200			46200
	IV	61	130	5	39650			39650
	V	56	120	5	33600			33600
	VI	51	110	5	28050			28050
	VII	46	100	5	23000			23000
	VIII	41	90	5	18150			18150
	IX	36	80	5	14400			14400
	X	31	70	5	10850			10850
	XI	26	60	5	7800			7800
	XII	21	50	5	5250			5250
	XIII	16	40	5	3200			3200
	XIV	11	30	5	1650			1650
		Total				10430	39168	232100
XY-CD	IV	30	137	3	12330			12330
	V	30	127	5	19050			19050
	VI	30	117	5	17550			17550
	VII	30	107	5	16050			16050
	VIII	30	97	5	14550			14550
	IX	30	87	5	13050			13050
	X	30	77	5	11550			11550
	XI	30	67	5	10050			10050
	XII	30	57	5	8550			8550
	XIII	30	47	5	7050			7050
XIV	30	37	5	5550			5550	
		Total						135330
XY-EF	IV	175	135	1	23625			23625
	V	175	135	5	118125			118125
	VI	175	125	5	109375			109375
	VII	175	115	5	100625			100625
	VIII	175	105	5	91875			91875
	IX	175	95	5	83125			83125
X	175	85	5	74375			74375	

S. Ramanan *[Signature]*



	XI	170	75	5	63750		63750
	XII	165	65	5	53625		53625
	XIII	160	55	5	44000		44000
	XIV	155	45	5	31875		31875
	Total						797375
XY-CH	I	40	121	1	4840	4840	
	II	37	116	1	17168		17168
	III	35	112	5	19600		19600
	IV	30	102	5	15300		15300
	V	25	92	5	11500		11500
	VI	20	82	5	8200		8200
	VII	15	72	5	5400		5400
	VIII	10	62	5	3100		3100
	IX	5	52	5	1300		1300
	Total				4840	17168	64400
Grand Total					15270	56336	1229205

The Available mineable reserve is computed as 12,29,205m³ of Rough stone, 56,336m³ of Weathered rock formation and 15,270m³ of Gravel formation upto a depth of 65m below ground level only.

The Gravel and weathered rock mass will be removed first. After the excavation, weathered rock mass will be preserved along the boundary barrier. If market rise the same will be loaded into tipper for needy customer after paying the necessary Seigniorage Fees to Government.

5.0 Mining:

5.1	Method of Mining	1.	Opencast method of semi mechanized mining with 5.0m vertical bench width of the bench is not less than bench height.
		2.	However, as far as the quarrying of Rough stone is concerned, observance of the provisions of Regulation 106(?) (b) as above is seldom possible due to various inherent petrogenetic factors coupled with mining difficulties. Hence it is proposed to obtain exemption from the provisions of the above regulation from the Director of mines safety for which necessary provision is available with the regulation 106 (?) (b) of MMR-1961, under Mine Act 1952.

S. Rosenhan



3.2	Mode of Working	<p>The rough stone is proposed to quarry 5m bench height and width with conventional opencast semi-Mechanized method.</p> <p>The quarry operation involves shallow jack hammer drilling, slurry blasting, excavation, loading and transportation of Rough stone to the needy buyers. The production of Rough stone in this quarry involves the following method which is typical for Rough Stone quarrying in contrast to other major minerals mining.</p> <p>Splitting of rock mass of considerable volume from the parent rock mass by jackhammer drilling and blasting, hydraulic excavators are used for loading the Rough Stone from pithead to the needy buyers.</p> <p>Occasionally hydraulic excavators are attached with rock breakers for fragmentation to avoid secondary blasting.</p> <p>The primary boulders thus splitted are removed from the pits by excavators and further made to smaller sizes by rock breakers attached in excavators. It is a conventional opencast semi mechanized method of mining.</p>
3.3	Proposed Bench height & Width	Quarrying of Rough Stone is proposed bench height of 5m and bench width of 5m.
3.4	Details of Overburden / Mineral Production proposed for the first 5 years.	<p>The overburden is in the form of Gravel and weathered rock mass. After the excavation weathered rock mass will preserved all along the boundary barrier. If there is any rise in the market, the same will be loaded into tipper for needy customers on payment of necessary Storage fees to Government. The excavated rough stone and gravel will be directly loaded into tipper to the needy buyers for road projects and construction works and for filling and leveling of low lying areas.</p>

S. Ramesh

**The Yearwise Production and Development Table**

Table No - 4

Year	Section	Bench	Length in (m)	Width in (m)	Depth in (m)	Volume in m ³	Gravel formation in m ³	Weathered Rock in m ³	Mineable reserve of Rough stone in m ³	
I	XY AB	I	70	149	1	10430	10430			
		II	68	144	4	39168		39168		
		III	66	140	5	46200			16200	
		IV	61	130	5	39650			39650	
	XY-CD	IV	30	137	3	12330			12330	
		IV	175	135	1	23625			23625	
	XY-KF	V	110	135	5	74250			74250	
		XY-G1	I	40	121	1	4840	4840		
	II		37	116	4	17168		17168		
	III		35	112	5	19600			19600	
	IV		30	102	5	15300			15300	
	V		25	92	5	11500			11500	
	Total						15270	56336	242455	
	II	XY-EP	V	65	135	5	43875			43875
			VI	167	125	5	104375			104375
XY-CD		V	30	127	5	19050			19050	
		VI	30	117	5	17550			17550	
XY-AB		V	56	120	5	33600			33600	
		VI	51	110	5	28050			28050	
Total								246500		
III	XY-EP	VI	8	125	5	5000			5000	
		VII	175	115	5	100625			100625	
		VIII	107	105	5	56175			56175	
	XY-GH	VI	20	82	5	8200			8200	
		VII	15	72	5	5400			5400	
	XY-CD	VII	30	107	5	15050			15050	
		VIII	30	97	5	14550			14550	
	XY-AB	VII	16	100	5	23000			23000	
		VIII	41	90	5	18450			18450	
	Total								247450	
IV	XY-EP	VIII	68	105	5	35700			35700	
		IX	175	95	5	83125			83125	
		X	175	85	5	74375			74375	
	XY-G1	VIII	10	62	5	3100			3100	

S. Rajendran
S. Rajendran



		IX	5	52	5	1300			
XY-CD		IX	30	87	5	13050		13050	
		X	30	77	5	11550		11550	
XY AB		IX	36	80	5	14400		14400	
		X	31	70	5	10850		10850	
Total								247450	
V	XY-IF	XI	170	75	5	63750		63750	
		XII	168	65	5	53625		53625	
		XIII	160	55	5	44000		44000	
		XIV	155	45	5	34875		34875	
	XY-CD	X	30	67	5	10050		10050	
		XII	30	57	5	8550		8550	
		XIII	30	47	5	7050		7050	
		XIV	30	37	5	5550		5550	
	XY-AH	X	26	60	5	7800		7800	
		XII	21	50	5	5250		5250	
		XIII	16	40	5	3200		3200	
		XIV	11	30	5	1650		1650	
	Total								245350
	Grand Total							15270	56336

The applicant has proposed to carry out 12,29,205m³ of Rough stone, 56,336m³ of Weathered rock formation and 15,270m³ of Gravel formation at the rate of 100% recovery upto a depth of 6m below ground level for the period of five years only

5.5		Machineries to be used	
	a.	Mining	: It is proposed to use following machineries for quarrying rough stone 1) Tractor mounted compressor with jack hammer 2) Excavator of 0.90m ³ bucket capacity (with Rock breaker attachment).
	b.	Loading	: Excavator of 0.90m ³ bucket capacity (with Rock breaker attachment).
	c.	Transportation	: Tipper 6Nos 5/10Ts capacity.

S. Rajendran RP



5.6	Disposal of Overburden	<p>The overburden in the form of Gravel and weathered rock mass after excavation weathered rock mass will be preserved all along the boundary barrier. If there is any rise in the market, the same will be loaded into tipper for needy customers on payment of necessary Seigniorage Fees to Government. The excavated gravel will be directly loaded into tipper to the needy buyers for road projects and construction works and for filling and leveling of low lying areas.</p>												
5.7	Brief Note on Conceptual Mining Plan for the entire lease period	<p>Conceptual Mining Plan is prepared with an object of Five years of systematic development of bench lay outs, location of Ultimate pit limit, depth of quarrying, ultimate pit slope, selection of sites for construction of infrastructures etc.</p> <p>Ultimate pit size is designed based on certain practical factors such as the economical depth of mining, safety zones, permissible areas etc.</p> <p>Ultimate Pit dimension is given as under,</p> <table border="1" data-bbox="747 1249 1388 1417"> <thead> <tr> <th colspan="4">Ultimate Pit dimension (M)</th> </tr> <tr> <th>Pit No</th> <th>Length (max) in m</th> <th>Width (Avg) in m</th> <th>Depth(max) in (m)</th> </tr> </thead> <tbody> <tr> <td>I</td> <td>315</td> <td>136</td> <td>65</td> </tr> </tbody> </table> <p>Afforestation has been proposed on all along the boundary barrier by planting trees.</p> <p>All the baseline information studies like Air Quality monitoring, Noise and Vibration monitoring, Water Analysis studies will be carried out every year as per the MOEF norms.</p>	Ultimate Pit dimension (M)				Pit No	Length (max) in m	Width (Avg) in m	Depth(max) in (m)	I	315	136	65
Ultimate Pit dimension (M)														
Pit No	Length (max) in m	Width (Avg) in m	Depth(max) in (m)											
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S. Rosendran



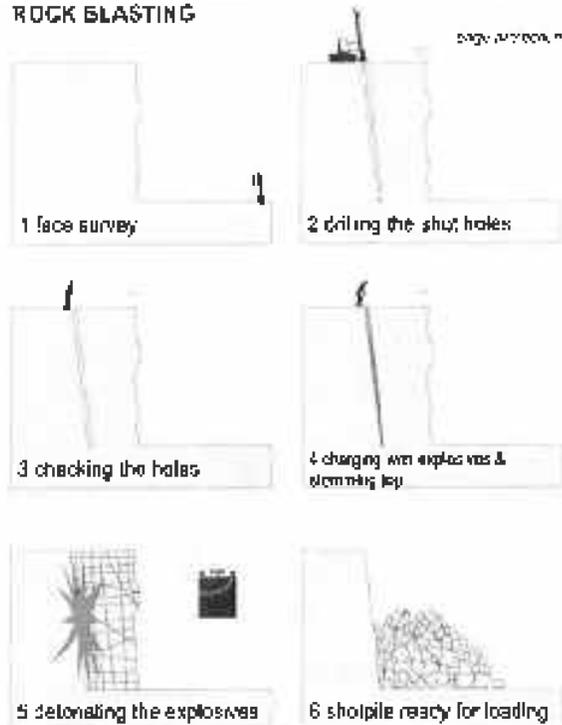
6.0 Blasting:

6.1 Blasting Pattern

The massive formation shall be broken into pieces of portable size by drilling and blasting using jack hammers and shot hole blasting. Powder factor of explosives for breaking such hard rock shall be in the order of 6 to 7 Tonnes per Kg of explosives. Blasting parameters are as follows.

Diameter of the hole	: 32-36 mm
Spacing	: 0.6m
Depth	: 1 to 1.5m
Burden for hole	: 0.5m
Pattern of hole	: ZigZag
Inclination of hole	: 70° from the horizontal.

ROCK BLASTING



6.2 Types of explosives

Small dia, 20mm survey explosive are proposed to be used for shattering and heaving effect for removal and winning of Rough stone. No deep hole drilling or primary blasting is proposed.

S. Rosenthan



6.3	Measures proposed to minimize ground vibration due to blasting	<p>Controlled blasting measures will be adopted for minimizing ground vibration and fly rock. Shallow depths jackhammer drilling and blasting is proposed to be carried out with minimum use of explosive mainly to give shattering effect in rough stone for easy excavation and to control fly rock.</p> <table border="1" data-bbox="755 520 1312 772"> <tr> <td>Number of holes</td> <td>: 200</td> </tr> <tr> <td>Powder factor</td> <td>: Gts/Kg of explosives</td> </tr> <tr> <td>Total explosive required</td> <td>: 100Kg slurry explosives</td> </tr> <tr> <td>Charge / hole</td> <td>: 0.5Kg</td> </tr> <tr> <td>Blasting time</td> <td>: 12-2 Pm</td> </tr> </table>	Number of holes	: 200	Powder factor	: Gts/Kg of explosives	Total explosive required	: 100Kg slurry explosives	Charge / hole	: 0.5Kg	Blasting time	: 12-2 Pm
Number of holes	: 200											
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Total explosive required	: 100Kg slurry explosives											
Charge / hole	: 0.5Kg											
Blasting time	: 12-2 Pm											
6.4	Storage of Explosives and safety measures to be taken while blasting.	The applicant will engage an authorized explosive agency to carry out the small amount of blasting and it will be supervised by competent and statutory foreman/ mines manager.										
7.0 Mine Drainage:												
7.1	Depth of Water table	The ground water table is reported as 7.5m below ground level. The quarry operation proposed upto a depth of 6.5m below ground level only. Hence the quarrying operation may not affect the ground water.										
7.2	Arrangement and Places where the mine water is finally proposed to be discharged	The ground water may not rise immediately in this type of mining. However, the rain water percolation and collection of water from the seepage shall be less than 300lpm and it shall be pumped about periodically by a stand by diesel powered Centrifugal pump motivated with 7.5H.P.Motor. The quality of water is potable and it is not contaminated with any hazardous. Inge. Inge. water collected in the quarry pit will be pumped into the adjacent agricultural fields. Further the water stored in the old pit will also be used for plantation purposes.										

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8.0 Other Permanent Structures:																				
8.1	Habitations / Village	: There are no habitations within a radius of 300m.																		
8.2	Power lines (HT/LT)	: One IIT power line is passing on the Western side at a distance of 119m away from the lease applied area.																		
8.3	Water bodies (River, Pond, Lake, Odal, Channel etc)	: One seasonal odal is passing on the Southern side at a distance of 40m, for which 10m safety distance is provided from the lease boundary.																		
8.4	Archeological / Historical Monuments	: There are no Archeological / Historical Monuments within a radius of 50m.																		
8.5	Road (NH, SH, Village Road etc)	: The National Highway (NH 7) Salem - Kanniyakumari is about 23.5km on Western side of the area. The State Highway (SH-176) Tuticorin Kanniyakumari is about 3.5km on Southern side of the area.																		
8.6	Places of Worship	: There are no Places of Worship within a radius of 50m.																		
8.7	Reserved Forest / Forest / Social Forest / Wild Life Sanctuary etc.,	: There are no Reserved Forest/Forest/Social Forest/Wild Life Sanctuary etc near the applied area.																		
8.8	Any Interstate Border, Protected areas under the Wild Life (Protection) Act, 1972, Critically Polluted Areas as identified by Central Pollution Control Board and Notified Eco sensitive areas	: There are No inter State border within a radius of 10km.																		
8.9	Any Other Structures	: Nil																		
9.0 Employment Potential & Welfare Measures:																				
9.1	Employment Potential (Management & Supervisory personal)	<table border="1"> <tbody> <tr> <td>1. Skilled</td> <td>Operator</td> <td>8Nos.</td> </tr> <tr> <td></td> <td>Mechanics</td> <td>1 No.</td> </tr> <tr> <td></td> <td>Mines manager /Mule</td> <td>1 No.</td> </tr> <tr> <td>2. Semi-skilled</td> <td>Driver</td> <td>6 Nos.</td> </tr> <tr> <td>3. Unskilled</td> <td>Musdoor / Labours</td> <td>8Nos</td> </tr> <tr> <td colspan="2"></td> <td>Total - 24Nos.</td> </tr> </tbody> </table> <p>Allowing 10% absentee, the no. of men of roll will be around 22.</p>	1. Skilled	Operator	8Nos.		Mechanics	1 No.		Mines manager /Mule	1 No.	2. Semi-skilled	Driver	6 Nos.	3. Unskilled	Musdoor / Labours	8Nos			Total - 24Nos.
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3. Unskilled	Musdoor / Labours	8Nos																		
		Total - 24Nos.																		

S. Rajendran



			<p>The above man power is adequate to the production schedule and the machinery strength envisaged in the mining plan and to comply the statutory provisions of Mines Safety Regulations.</p> <p>It is been ensured that, child labours under 18 years of age will not be engaged for quarrying operation.</p> <p>Necessary life insurance policies will be taken by the applicant to all the employees up to the end of the lease period.</p>
9.2	Welfare Measures		
	a. Drinking Water	:	Packaged drinking water is available from the nearby approved water vendors in Parakkannan East village which is about 1.5km on Southern side of the area.
	b. Sanitary facilities	:	Semipermanent latrines & urinals shall be maintained at convenient places for use of labourers as per the provisions of Rule (33) of the Mines Rules, 1960 separately for males and females. Washing facilities shall also be arranged as per rule (36) of the Mines Rules, 1960.
	c. First Aid Facility	:	First aid kits are kept in Mines office room, in case of such eventualities the victim will be given first aid immediately at the site and injured person will be taken to the hospital. Hospital is available at distance of 10.5Km (NE) in 'Thissayanvilai' the competent and Statutory foreman / permit manager will be in charge of first aid.
	d. Labour Health	:	As per Mines Rule, Periodic medical examination related to occupational health safety will be conducted to all the workers in applicants own cost.
	e. Precautionary safety measures to the Labourers	:	<p>Safety provisions like helmet, goggles, safety shoes, Dust mask, Ear muffs etc., have to be provided as per the circulars and amendments made for Mining Labourers under the guidelines of Mines Safety, 1960 mechanized operation.</p> <p>Necessary training will be conducted once in a year to all the employees with the help of qualified and experienced officers to train about the safe and systematic quarrying operation.</p>

S. Rosobran

**PART - B****10.0 Environmental Management Plan:**

- 10.1 Existing Land Use Pattern :
1. The area exhibits almost plain topography covered by Gravel formation.
 2. Quarrying is proposed up to a depth of 65m below ground level.
 3. Rough stone (Charnockite) is noticed below the Gravel and Weathered rock formation.
 4. Fluctuation of Water table in this area is in between 73m and 70m during a year.
 5. This region receives the average annual rainfall of 800mm to 900mm. The surrounding area is practiced by the seasonal cultivation.

The existing land use pattern is given as under.

Table No-5

Sl. No.	Land Use	Present Area (Hect)	Area in use during the quarrying period (Hect)
1.	Quarrying 191	2.80.06	4.28.40
2.	Infrastructure	Nil	0.00.00
3.	Roads	0.01.30	0.02.00
4.	Green Belt	Nil	0.30.00
5.	Unutilized	2.17.50	0.37.16
	Total -	4.98.56	4.98.56

- 10.2 Water Regime :
- Water table in this area is noticed at a depth of 73m and presently, the quarrying of Rough Stone quarry is proposed up to a depth of 65m below ground level and hence, it will not affect the ground water depletion of this area.

- 10.3 Flora and Fauna :
- Except acacia bushes, no other valuable trees are noticed in the applied area. Further, neither flora of botanical interest nor fauna of zoological interest is noticed in this area.

- 10.4 Climatic conditions :
- Generally subtropical climatic condition prevails throughout the year and there is no sharp variation in climate.

This District receives rain both in south west and north east monsoon.

The average rainfall is about 800mm to 900mm and the temperature ranges from 18°C during winter and to a maximum of 42°C during the summer.

S. Rajanathan



10.5	Human Settlement	<p>The nearest habitations with the population is given as under.</p> <p style="text-align: center;">Table No 6</p> <table border="1" data-bbox="706 325 1404 535"> <thead> <tr> <th data-bbox="706 325 771 430">Sl. No</th> <th data-bbox="771 325 1015 430">Name of the Village</th> <th data-bbox="1015 325 1258 430">Approximate distance & Direction from lease applied area</th> <th data-bbox="1258 325 1404 430">Approximate population</th> </tr> </thead> <tbody> <tr> <td data-bbox="706 430 771 462">1.</td> <td data-bbox="771 430 1015 462">Rammachapuram</td> <td data-bbox="1015 430 1258 462">3.5km - NE</td> <td data-bbox="1258 430 1404 462">200</td> </tr> <tr> <td data-bbox="706 462 771 493">2.</td> <td data-bbox="771 462 1015 493">Kaathurichengapuram</td> <td data-bbox="1015 462 1258 493">4.5km - NW</td> <td data-bbox="1258 462 1404 493">100</td> </tr> <tr> <td data-bbox="706 493 771 525">3.</td> <td data-bbox="771 493 1015 525">Sangannapuram</td> <td data-bbox="1015 493 1258 525">2.0km - SE</td> <td data-bbox="1258 493 1404 525">200</td> </tr> <tr> <td data-bbox="706 525 771 546">4.</td> <td data-bbox="771 525 1015 546">Pakkaseri West</td> <td data-bbox="1015 525 1258 546">1.5km - SW</td> <td data-bbox="1258 525 1404 546">300</td> </tr> </tbody> </table>	Sl. No	Name of the Village	Approximate distance & Direction from lease applied area	Approximate population	1.	Rammachapuram	3.5km - NE	200	2.	Kaathurichengapuram	4.5km - NW	100	3.	Sangannapuram	2.0km - SE	200	4.	Pakkaseri West	1.5km - SW	300
Sl. No	Name of the Village	Approximate distance & Direction from lease applied area	Approximate population																			
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3.	Sangannapuram	2.0km - SE	200																			
4.	Pakkaseri West	1.5km - SW	300																			
10.6	Plan for Air, Dust Suppression	<p>Air or dust expected to be generated from drilling process, hauling roads, places of excavation etc., will be suppressed by periodical wetting of land by water spraying.</p> <p>Wet drilling and dust extractor arrangements will be provided to drilling units so as to control raise of dust from the site of drilling.</p> <p>Operators, those exposed directly to such conditions will be provide such protective equipment like mask, ear plug, helmet, gloze etc., as per the Mines Act.</p>																				
10.7	Plan for Noise Control	<p>Quarrying of Rough Stone will be carried out by drilling and blasting by using low power explosives, and hence, noise will be very minimum. However, periodical noise level monitoring will be carried out to check the noise level in and around the quarry site. Nowhere the noise level should exceed the permissible limit of 80db during the quarry working hours.</p>																				
10.8	Environmental Impact Assessment Statement. Describing Impact on mining on the next five years.	<p>The mining plan proposed is for a small production of Rough stone without involving deep hole drilling and heavy blasting. Such limited mining activity is not likely to cause any impact adversely on environment as far as pollution in air, water and noise is concerned, anyhow environmental impact studies will be conducted as per EIA notification issued by MOEF. It is B2 Category mine.</p>																				

S. Rosarand



10.9	Proposal for Waste Management	:	There is no waste anticipated in this rough stone quarry operation.																																				
10.10	Proposal of Reclamation of Land affected during mining activities and at the end of mining.	:	In the proposed mining plan only a maximum depth of 65m below ground level has been envisaged as workable depth for safe & economic mining during the lease period. Hence, after quarry reaches ultimate pit limit (for this lease period) of 65m depth, fencing will be constructed around the quarried pits to prevent inherent entry of the public and cattle.																																				
10.11	Program for Afforestation	:	<p>The 7.5m and 10m safety distance along the lease boundary has been identified to be utilized for afforestation. Appropriate native species of Neem/Pungun trees will be planted in a phased manner as described below.</p> <p style="text-align: center;">Table No-7</p> <table border="1"> <thead> <tr> <th>Year</th> <th>No. of trees proposed to be planted</th> <th>Survival %</th> <th>Area to be covered in Sq.m</th> <th>Name of the species</th> <th>No. of trees expected to be grown</th> </tr> </thead> <tbody> <tr> <td>I</td> <td>40</td> <td>80%</td> <td>600</td> <td>Neem/Pungun</td> <td>35</td> </tr> <tr> <td>II</td> <td>40</td> <td>80%</td> <td>600</td> <td>Neem/Pungun</td> <td>35</td> </tr> <tr> <td>III</td> <td>40</td> <td>80%</td> <td>600</td> <td>Neem/Pungun</td> <td>35</td> </tr> <tr> <td>IV</td> <td>40</td> <td>80%</td> <td>600</td> <td>Neem/Pungun</td> <td>35</td> </tr> <tr> <td>V</td> <td>40</td> <td>80%</td> <td>600</td> <td>Neem/Pungun</td> <td>35</td> </tr> </tbody> </table> <p>Nearly 3000Sq.m area is proposed to use under afforestation by planting 40nos. of Neem/Pungun trees during every year with an anticipated survival rate of 80%. The Quarry landuse, layout and afforestation plan is shown in Plate No.01.</p>	Year	No. of trees proposed to be planted	Survival %	Area to be covered in Sq.m	Name of the species	No. of trees expected to be grown	I	40	80%	600	Neem/Pungun	35	II	40	80%	600	Neem/Pungun	35	III	40	80%	600	Neem/Pungun	35	IV	40	80%	600	Neem/Pungun	35	V	40	80%	600	Neem/Pungun	35
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V	40	80%	600	Neem/Pungun	35																																		
Q.12	Proposed Financial Estimate / Budget for (EMI) Environment Management																																						
	A.Fixed Asset Cost:																																						
	1. Land Cost (1000000) / 1400	:	Rs.10,94,240																																				
	2. First aid room and accessories	:	Rs.1,00,000																																				
	3. Labour Shed	:	Rs.1,00,000																																				
	4. Sanitary Facility	:	Rs.1,00,000																																				
	Total=		Rs. 22,94,240/-																																				

S. Rajan

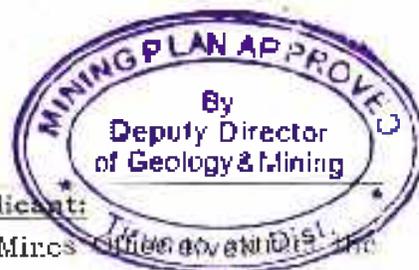


B. Operational Cost:		
1. Machineries	:	Rs. 70,00,000/-
2. Fencing cost	:	Rs. 1,00,000
Total	:	Rs. 71,00,000/-
C. EMP Cost:		Budget Provision for the entire quarrying period.
		Air Quality Sampling = Rs. 40,000/-
		Water Quality Sampling = Rs. 40,000/-
		Noise Monitoring = Rs. 20,000/-
		Ground vibration test = Rs. 20,000/-
Expenditure		
1. Drinking water facility		Rs. 1,00,000/-
2. Sanitary Arrangements		Rs. 25,000/-
3. Safety kits		Rs. 50,000/-
4. Water sprinkling		Rs. 1,50,000/-
5. Afforestation		Rs. 40,000/-
6. Cost towards charity		Rs. 25,000/-
Total=		Rs. 5,10,000/-
Total Project Cost (A+B+C)		Rs. 99,04,240/-

11.0 Mine Closure Plan:

11.1	Steps proposed for phased restoration, reclamation of already mined out area.	: There is no proposal for back filling, reclamation and rehabilitation. The quarried pits after the end of the life of lease will be fenced to prevent inherent entry of public and cattles.
11.2	Measures to be under taken on mine closure as per Act & Rules	: Measures will be taken as per the Acts and Rules. The quarried pit will be fenced by using Barbed wire fencing to prevent inherent entry of public and cattle.
11.3	Mitigation measures to be undertaken for safety and restoration/ reclamation of the already mined out area	: Mitigation measures: Drilling will be carried out by wet drilling mode to control the dust propagation into the air. Blasting will be carried out on trailed scale. Mist Water spraying on haul road is proposed to prevent the dust propagation into the air.

S. Rajendran



12.0 Any Other Details Intend to Furnish by the Applicant:

- (i) Permission will be obtained from the District Mines Office to enter the Rough Stone from the Boundary barriers and for slopes.
- (ii) Care and precautionary measures will be taken for the safety of workers as per Rules and Acts.
- (iii) The applicant will endeavor every attempt to quarry the Rough Stone economically without any wastage and to improve the environment and ecology.
- (iv) The Mining Plan is prepared by incorporating the conditions stipulated in the precise area communication issued and relevant mining laws in force.
- (v) Any violation pointed out by the inspecting authorities shall be rectified as per the guidelines of the Department.

Prepared by

C. Natarajan, M.Sc., M.Phil.,
RQP/MAS/004/87/A

C. NATARAJAN, M.Sc., M.Phil.,
RECOGNISED QUALIFIED PERSON,
RQP / MAS / 004 / 87 / A

Place : Salem

Date : 27.04.2019.

This Mining Plan is approved based on guidelines instructions issued in the CGM, Letter No. 3868/LC/2012 dated 18-11-2012 and incorporation of the particulars specified in the Letter Rec No. MI/27169/2019.....
Dated 05.04.2019.....of the Deputy Director of Geology and Mining, Tirunelveli and subject to further Fulfillment of the conditions laid down under rule 41, 42 of Tamil Nadu Minor Mineral Concession Rules 1959

This Mining Plan is approved Subject to the Conditions / Stipulation Indicated in the Mining Plan Approval

Letter Rec. No. MI/27169/18 Dated 13.05.19

Deputy Director of Geology & Mining
Tirunelveli

S. Rajendran

Rc.No.M1/27169/2018

District Collector
Tirunelveli.

Date: 08.10.2018



Notice

Sub: Mines and Quarries- Minor Minerals – Roughstone, Jelly and Gravel – Tirunelveli District – Radhapuram Taluk – Irukandurai Part - II Village – S.F. Nos: 191/1 and 194/1 – over an extent of 4.98.56 hectares of patta lands – Quarry lease application preferred by Thiru.S.Rajendran – Precise area communicated – Approved Mining Plan and Environmental clearance – Called for – Reg.

- Ref:**
- 1) Quarry lease application preferred by Thiru.S.Rajendran dated: 10.07.2018.
 - 2) The Sub-Collector, Cheranmahadevi Letter No. A4/7353/2018, Dated: 03.10.2018.
 - 3) Inspection report of the Deputy Director, Geology and Mining, Tirunelveli, Dated: 06.10.2018.

Thiru.S.Rajendran, Kanriyakumari District has preferred an application for grant of quarry lease for quarrying Roughstone, Jelly and Gravel over an extent of 4.98.56 hectares of patta lands in S.F.Nos: 191/1 and 194/1 of Irukandurai Part - II Village, Radhapuram Taluk, Tirunelveli District for a period of 5 years under Rule 19 (i) of Tamil Nadu Minor Mineral Concession Rules, 1959 vide reference 1st cited.

2) The Sub-Collector, Cheranmahadevi and the Deputy Director, Tirunelveli furnished their reports in the reference 2nd and 3rd cited respectively and recommended for grant of quarry lease in the applied area subject to certain conditions.

S. Rajendran



3) Based on the recommendations of the State Collector, Cheranmahadevi and the Deputy Director of Geology and Mining, Tirunelveli, the quarry lease application preferred by the applicant for grant of quarry lease for quarrying roughstone, jelly and gravel in the subject area has been considered for grant for a period of 5 years and precise area is hereby communicated over an extent of 4.98.96 hectares of patta lands in S.F. Nos: 191/1 and 194/1 of Inkkandurai Part - I Village, Radhapuram Taluk, Tirunelveli District under Rule 41 (4) Tamil Nadu Minor Mineral Concession Rules, 1959 with a direction to the applicant to produce mining plan for approval of the Deputy Director of Geology and Mining subject to the following conditions.

- i. A safety distance of 7.5 metres should be provided to the adjoining pattadars' lands.
- ii. A safety distance of 50 metres should be provided to the high tension power line passing through the applied area in S.F.No. 194/1.
- iii. No hindrance shall be caused to the adjacent pattadars, lands and public while carrying out quarrying operations.
- iv. No blocks with a size of 30cm x 30cm x 30cm suitable for polishing shall be produced.
- v. Environmental clearance should be obtained from the District Level Environment Impact Assessment Authority, Tirunelveli.

4) In view of the above, you are hereby directed to submit mining plan duly prepared by a Recognized Qualified Person in respect of the precise area communicated for approval of the Deputy Director of Geology and Mining, Tirunelveli within a period of 90 days from the date of

S. Rajan

receipt of this notice as required under rule 41 (5) of Tamil Nadu Minor Mineral Concession Rules, 1959.



5) You are further directed to produce Approved Mining Plan and Environmental Clearance obtained from the District Level Environment Impact Assessment Authority (DLIAA) as required under Rule 42 of Tamil Nadu Minor Mineral Concession Rules, 1959 for grant of quarry lease for quarrying Roughstone, Jelly and Gravel in respect of the precise area communicated.

**Sd/-Shilpa Prabhakar Satish,
District Collector,
Tirunelveli**

// Forwarded / By Order//

for District Collector,
Tirunelveli

Shilpa Prabhakar Satish
25/11/19

To

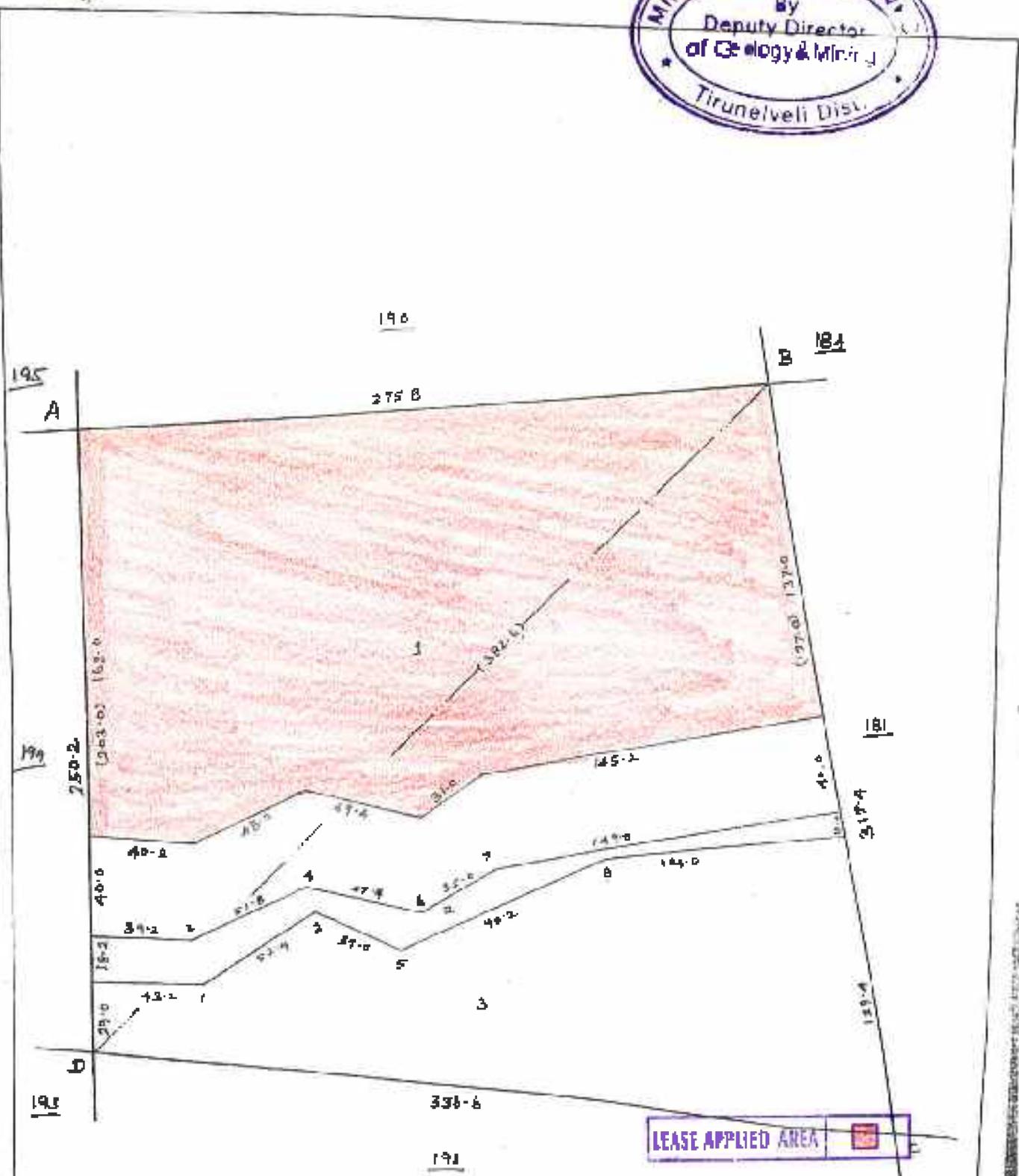
Thiru.S.Rajendran,
S/o. Sridharan,
13-85/43, Pathitta vilai,
Chitharal Post,
Kanniyakumari District.

S. Rajendran

ANNEXURE II

மாநகரம் : திருநெல்வேலி
 ஆட்டம் : இலாபகரம் புறம்
 பகுதி : 191

பிளான் : கனியாபிவிடல்
 பக்கம் : 31



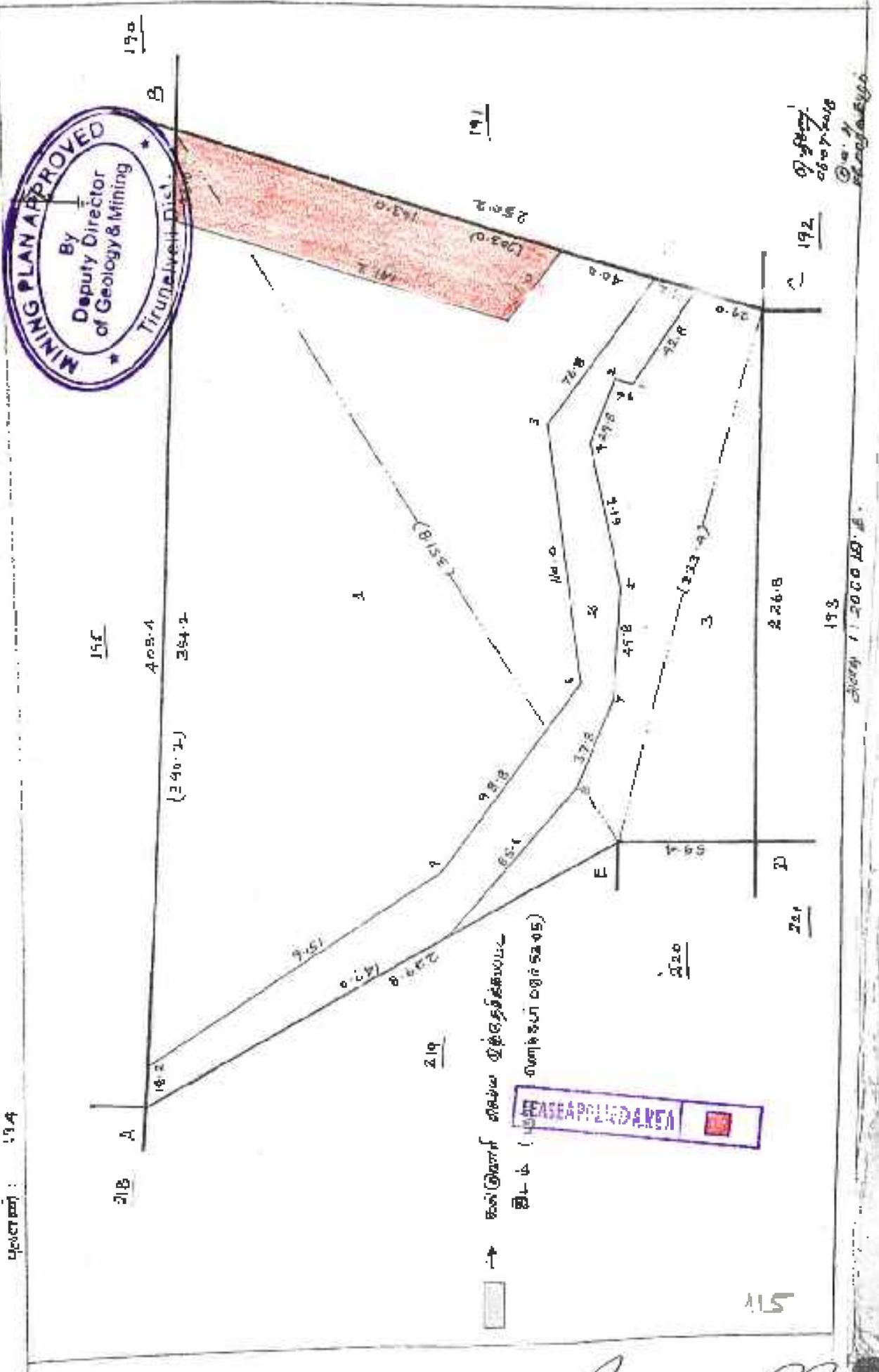
→ கனியாபிவிடல் மாவட்ட அலுவலகத்திற்கு உட்பட்ட இடம்.
 பரப்பளவு : மொத்தம் 4 ஏக்கர் 46-51 (மொத்தம் : 1911.1)

திகதி : 2000 ஆகஸ்ட்

Handwritten signature and name: S. Rajendran

பகுதி: 31
 கிராம: சைவாங்குளம் காலனி
 பகுதி: 7 ஏக்கர் 56.0

புள்ளி: 514
 காலனி: சைவாங்குளம்
 பகுதி: 31



காட்டுரை எல்லா உத்தேசங்களும்
 சட்டம் (சட்டம் 53.45)

KASAPOLIGANEN

S. Rajendran



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S. Rajanathan PD

5072010

வட்டாட்சியக அலுவலக இணைய சேவை - இலாகா : Mining and Mineral Surveying



தமிழக அரசு
வட்டாட்சியகம்



நிலை உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

யாவட்டம் : திருவநெல்வேலி

வட்டம் : திண்டிவனம்

வருவாய் கிராமம் : கஸ்தூரிரெங்கபுரம் பகுதி-2

பட்டா எண் : 1062

உரிமைபாளர்கள் பெயர்

க.	முதலன்	மகன்		ராஜேந்திரன்			
		நன்செய்		புன்செய்			
		பாப்பு	தீர்வை	பாப்பு	தீர்வை		
முல் எண்	உட்கட்டு	பெறுக - ரூ	ரூ - மப	பெறுக - ரூ	ரூ - மப	பெறுக - ரூ	ரூ - மப
181	-	-	-	1 - 43.50	3.30	-	-
191	1	-	-	5 - 65.50	3.46	-	-
				11 - 4.00	6.82		

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றுதழ் நுகர்வோர்கள் தீர் பதிவேட்டிலேயே நேரடியாக பெறாமல் இவற்றை தரவரன் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 29/16/312/01062/190750 என்குறிப்பு எண்ணை உள்பிழ செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 07/07/2019 அன்று 12:11:25 PM நேரத்தில் அச்சிடப்பட்டது.
3. கைப்பேசி கேபராவின் QR Barcode இயல்பின் மூலம் பயிற்று 30/07/2019 அறி இணைய தளத்தில் சரிபார்க்கவும்.

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S. Rajanathan



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விடரங்கள் : தி. எண் 1071) பிரிவு



மாவட்டம் : திருநெல்வேலி

வட்டம் : திசையன்விளை

வருவாய் கிராமம் : கஸ்தூரிரெங்கபுரம் பகுதி-2

பட்டா எண் : 1669

உரிமையாளர்கள் பெயர்

1.	மொகவள்	மகன்		சிவாரிசாத்			
		நட்செட்	புச்செய்	மற்றவை	மற்றவை		
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை
புல எண்	சுட்டி பிரிவு	ஹெக்ட - ஏர்	ரூ - பை	ஹெக்ட - ஏர்	ரூ - பை	ஹெக்ட - ஏர்	ரூ - பை
194	13	--	--	4 - 39.50	2.70	--	--
				4 - 39.50	2.70		

குறிப்பு 2 :



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 29/16/317/01669/140252 என்ற குறிப்பு எண்ணை உள்ளிடு செய்து உறுதி செய்துகொள்ளவும்.
2. இத் தகவல்கள் 02-05-2019 அன்று 12:14:30 PM நேரத்தில் தகவல்க்கப்பட்டது.
3. கைப்பேசி கேமராவின் 2D barcode படப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்.

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அ-பதிவேடு விவரங்கள்



மாவட்டம் : திருநெல்வேலி

வட்டம் : திசையன்விளை

கிராமம் : கஸ்தூரிபெரங்குபுரம் பகுதி-2

1. புல எண்	194	9. மண் வயனமும் ரகமும்	8 - 5
2. உட்பிரிவு எண்	1B	10. மண் தரம்	7
3. பழைய புல உட்பிரிவு எண்	194-1	11. தீர்வை (ரூ ஒடி)	1.00
4. ரகதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	4 - 39.50
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - டைய)	2.70
6. நிலத்தின் வகை	பஞ்சை	14. பட்டா எண்	1669
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	-	16. பெயர்	1.சிவபிரசாத்

குறிப்பு 1:



மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலேயே காணப்படுகிறது. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 140252 என்ற குறிப்பு எண்ணை உள்ளிடு செய்து உறுதி செய்துகொள்ளவும்.

S. Rosanjan

3613
2015

भारतीय नैर न्यायिक INDIA NON JUDICIAL



एक हजार रुपये

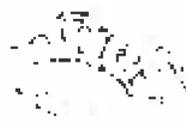
ONE THOUSAND RUPEES

रु.1000

Rs.1000



தமிழ்நாடு தமிழ்நாடு TAMILNADU TAMILNADU



No : 452
Rs : 1000
Date : 26/12/15

சென்னை
நிதி

AY-711487
சு. அமரதுல் கலாம் ரிசர்வ்
குத்தகைகள் விதிகளை மூலக்
சம்பளங்கள் No. 7 of 1997
பக்கமடி - 627 109

குத்தகை ஆவணம்

2015-ம் வருஷம் அக்டோபர் மாதம் 24ம் தேதி, கன்னியாகுமரி மாவட்டம் விளவங்கோடு தாலுகா, சிதராஸ் பத்திட்டாலினை, கதவு எண். 13-85 என்ற முகவரியில் வசித்து வரும் ஸ்ரீதரன் அவர்கள் (ஆர்.டி.என். அட்டேந்திரன் (Aadhaar No. 3810 4278 7099 Mobile No 9443450373) (இவர் இந்த ஆவணத்தில் குத்தகை பெறுபவர் என்று அழைக்கப்படுவார்)

(குத்தகை பெறுபவர்)
S. Rajendran

(குத்தகை கொடுப்பவர்)

மு.அ.ந. 2015-ம் வருஷம் 3613 ஆவணம்
13 அம்சம் உடனடி
4 வருடம்
புதிற் செய்யப்பட்டது



S. Rajendran



(3)

நிபந்தனைகள்

- 1) இந்த குத்தகை ஆவணம் 10 வருஷங்கள் ஆடலில் இருக்கும்.
- 2) இந்த குத்தகைக்கு முன்பாகப் கொடுக்கப்பட்ட வாகடாக் குத்தகை.
- 3) குத்தகை பெறுபவர் வருஷம் ஒன்றிற்கு வாடகை ரூபாய் 10,000/- வீதம் குத்தகை கொடுப்பவருக்கு கொடுத்து ரசீது பெற்றுக்கொள்ள வேண்டும். இந்த குத்தகையின் 10 ஆண்டு கால மொத்த குத்தகை ரூபாய் 1,00,000/- ஆகும்.
- 4) இந்த குத்தகை 01.06.2018 தேதியிலிருந்து 31.05.2028 தேதி வரை உள்ள 10 வருட காலத்திற்கு சீழக்கண்ட தபசில் மொத்த குத்தகை பெறுபவர் கைவசம் வைத்து அனுமதித்து அதில் கல் சுவாமி தொழிலுக்குத் தேவையான கல், ஜல்லி மற்றும் கிராலட் மண் ஆகியவற்றை அரசு அனுமதி பெற்று கல்லுவாரி அமைத்து அரசு அனுமதிக்கும் காலம் வரை விதிகளுக்கு உட்பட்டு சுவாமி தொழில் செய்து கொள்ளலாம்.
- 5) குத்தகை பெறுபவரும், குத்தகை பெறுவரின் அனுமதி பெறுபவரும் குத்தகை சொந்தங்களை மந்தவித தடவரம் இன்றி அனுமதித்துக் கொள்ளலாம்.
- 6) குத்தகை சொத்துக்களின் அனுமதி தேவைகளுக்கு ஏற்ப விண்ணப்பிக்க குத்தகை பெறுபவருக்கு உரிமை உண்டு. விண்ணப்பங்களுக்கு குத்தகை கொடுப்பவர் அனுமதி தேவையின்படி.

(குத்தகை பெறுபவர்)

S. Rajeswaran

(குத்தகை கொடுப்பவர்)

S. Rajeswaran

1	முதலாம் தரவரிசை எண் 3613
2	தரவரிசை எண் 3613
3	192



S. Rajeswaran



(4)

- 8) குத்தகை கொடுப்பவருக்கு குத்தகை தரும் சொத்துக்கள் உள்பட உள் சொத்துக்களுக்கு கொடுப்பவரும் உள்பட வழிநடம் போன்ற உரிமைகள் குத்தகை பெறுபவருக்கு உண்டு.
- 10) இந்த குத்தகை ஆவணத்தை பாஸ்பரம் தனிப்பட்டு குத்தகை பெறுபவரோ, குத்தகை கொடுப்பவரோ ரத்து செய்ய உரிமை இல்லை.
- 11) குத்தகை கொடுப்பவருக்கு குத்தகை நிலங்களை சந்தகலகக்கு கொடுக்க முழு உரிமையுள், அதிகாரமும் உண்டு. பின்னிட்டு இதுதொடர்பாக ஏதேனும் வில்லங்கங்கள் ஏற்பட்டால் அதை அவர் ரெஸலியும் முயற்சியிலும் தீர்த்து வைக்க வேண்டியது. வில்லங்கங்கள் தீர்க்கப்படாவிட்டால் குத்தகை பெறுபவரின் இழப்பிற்கு குத்தகை கொடுப்பவர் பொறுப்பாவார்.
- 12) குத்தகை கொடுப்பவர் தபசில் சொத்துகளுக்கு உண்டான நில தீர்வைகளையும் வரிகளையும் செலுத்திக்கொள்ள வேண்டும்.
- 13) போன்ற குத்தகை காலம் முடிந்தபின் குத்தகை பெறுபவர் அயர் செலவில் அமைத்திருக்கும் சகல கட்டுமானங்களையும், குத்தகை பெறுபவரின் செலவில் மற்ற தபசில் சொத்தை முதல் இருந்த நிலையில் குத்தகை கொடுப்பவரின் கப்படைத்து விடவேண்டியது.
- 14) குத்தகை பெறுபவர் குத்தகைக்கு பெறும் நிலத்தை தவிர மீதமுள்ள நிலத்தில் எள்ளி தபாள ஆக்கிரமிப்பும் செய்யக்கூடாது.

(குத்தகை பெறுபவர்)

S. Rajan

(குத்தகை கொடுப்பவர்)

1. குத்தகை கொடுப்பவர் தப. 36/13 ஆவணம்
2. தப. 36/13 ஆவணம்
3. 2013
பதிவு செய்தல்



1.5

S. Rajan

(5)

நுட்பத்தில் சொத்து விவரம்



திருச்செல்வேலி மாவட்டம், திருச்செல்வேலி மதுவா மாவட்டம், இராத்தாபுரம் தாலுகா, இராத்தாபுரம் சாம்பதிவாசம் அலுவலகம், இராத்தாபுரம் அலுவலக ஒன்றியம், கலந்துபிரவாகாரம் கிராமம் பகுதி II, அயன் குஞ்சை

1. சர்வே 194/1 நம்பர் ஹெக்டேர் 5.20.50க்கு சமமான ஏக்கர் 12 சென்டு 85ல் ஹெக்டேரத்தில் ஹெக்டேர் 0.01.00க்கு சமமான ஏக்கர் 2 நீக்கி, அந்நி வட்டாபுரம் நிலம் ஹெக்டேர் 4.39.50க்கு சமமான ஏக்கர் 10 சென்டு 85ல் கிழக்ககடைய ஹெக்டேர் 0.52.05க்கு சமமான ஏக்கர் 1 சென்டு 28.50 பூராவும்.

இதற்கு எல்லை

வடக்கு - சர்வே 195/3, சர்வே 195/2B நம்பர் நிலங்கள்

கிழக்கு - தங்களுக்கும் டாத்தியாப்பட்ட சர்வே 191 நம்பர் நிலம்

தெற்கு - சர்வே 194/1 நம்பரில் உள்ள மீதநிலம்

தெற்கு - சர்வே 194/1 நம்பரில் உள்ள மீதநிலம்

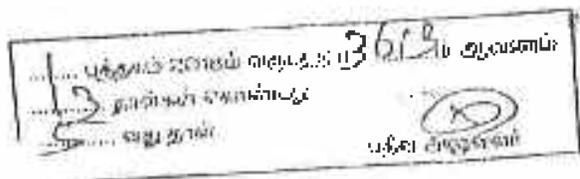
இதற்குள்பட்டது.

மேற்படி நிலம் தற்போதைய சிபிடிஎன் படி சர்வே 194/1B நம்பராக வட்டா எனில், 1969ல் இருந்து வருகிறது.

(குத்தகை பெறுபவர்)

S. Rajendran

(குத்தகை கொடுப்பவர்)



1277

S. Rajendran



(6)

2. இயந்திரம் - மாவட்ட ஆட்சியின் ரேட்டிபிகேட்டி வடக்கு பகுதியில் உள்ள பழையபுதிய பகுதி வழியாக கர்த்தா சர்வே 170, 179, 180 ஆகிய நிலங்கள் வழியாக மேற்படி நிலம் வரை செல்லும் 16 அடி அகல மாதையில் ஆடி மணல் தீர்மானம் இயந்திரம் புறங்கிக்கொள்ளும் பாதை மத்தியமேலும் விவரம் காண்க.

S. Rajendran
(குத்தகை பெறப்பவர்)

[Signature]
(குத்தகை கொடுப்பவர்)

சா. சிவசுந்தரன்
[Signature] (கடவுள்), த.பெ. செல்வப்பன், 12-15, குஞ்சுட்டுச்சினை, சென்னைப்பேரகட்டு. சிதறாள், விளவாங்கோடு தாலுகா, சன்னியாசாலாதி மாவட்டம். (தூதர் எண். 4912 2785 6590)

2. M. Sulekai raj
(கடவுள்), த.பெ. மணி, 12/66, சென்னைப்பேரகட்டு, சிதறாள், இயந்திரம் தாலுகா, திருநெல்வேலி மாவட்டம். (இடமர் உரிய எண். TN72V20120002207)

ஆயர் சென்னை
[Signature]
J. CHRISTOPHER B.A., B.L.
Advocate
Roll No.: MS 464195
Puthiyampullichal
Tirunelveli Dist - 627 111

[Stamp with handwritten number 3612 and other details]



120

S. Rajendran [Signature]

R/ராதாபுரம்/புத்தகம்-10513/2018



மேலே ஆண்டு இடந்தீர் முத்திரை எட்டம் கண்டு பிரின்சு தீரான என

மேலே ஆண்டு இடந்தீர் முத்திரை எட்டம் கண்டு பிரின்சு தீரான என

மேலே ஆண்டு இடந்தீர் முத்திரை எட்டம் கண்டு பிரின்சு தீரான என

சாப்பிடும் மதுபானம்

சாப்பிடும் மதுபானம்



மேலே ஆண்டு இடந்தீர் முத்திரை எட்டம் கண்டு பிரின்சு தீரான என

இடந்தீர் முத்திரை



S. Rajendran

சாப்பிடும் மதுபானம்

மதுபானம்



S. Rajendran

சாப்பிடும் மதுபானம்

மதுபானம்



S. Rajendran

சாப்பிடும் மதுபானம்

மதுபானம்



S. Rajendran



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிறிவு

மாவட்டம் : திருநெல்வேலி

பகுதி : திருவாய்நகரம்

வருவாய் கிராமம் : கன்கூறிரெங்கபுரம் பகுதி-2
1669

பட்டா எண் :

உரிமையாளர்கள் பெயர்

L	மொகனன்		மாகன்		சிவாரிசாத்		
	முன்செய்		முன்செய்		யற்றவை		
	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
பய. எண் 194	ச.பி.பிறிவு 18	கொடக - ஏர் --	கு - னை --	கொடக - ஏர் 4 - 39.50	கு - னை 2.70	கொடக - ஏர் --	கு - னை --
				4 - 39.50	2.70		

குறிப்பு :



1. செற்கடை தகவல் / என்.டி.டி. ரகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 29/10/2018/011669/140252 என்ற குறிப்பு எண்ணை : என்.டி.டி. செய்து உறுதி செய்துள்ளீர்கள்.
2. இத் தகவல்கள் 23-10-2018 அன்று 11:59:17 AM நேரத்தில் சர்ச்சுக்கப்பட்டது.
3. சைப்ரெசி கோராவினா D hardware பெயர்கள் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்.

S. Rajendran

Signature

புத்தகம் 2018ம் வருஷம் ஆவணம்
12 திருவாய்நகரம்
9
புத்தக ஆவணம்



23-10-2018 11:59 AM

131

S. Rajendran



இந்திய அரசாங்கம்
Government of India



4912 2785 6590

சென்னை மினிதலின் அதிகாரம்



भारत सरकार
Ministry of Geology & Mining, India

தலைவர்
புதுச்சேரி மாவட்ட
கலாச்சா. நுழைகல
கமிஷனரேட், புதுச்சேரி
மாநில கலாச்சா. அமைச்சு
சென்னை மாவட்டம்
605 001

Address:
D/G (Geology) - 11, 11th
K. I. N. S. Road, Tirunelveli
District, Tamil Nadu
627 001, India
Telephone: 0462-27856590

4912 2785 6590



புதுச்சேரி மாவட்ட கலாச்சா. அமைச்சு
புதுச்சேரி மாவட்ட கலாச்சா. அமைச்சு
சென்னை
136/3
சென்னை



134

S. Rojendran



சென்னை மாநகராட்சி
நகராட்சி அலுவலகம்
சென்னை - 600 009

தலைவர் அலுவலகம்
கட்டிடக்கலை அலுவலகம்
கட்டிடக்கலை அலுவலகம்

மாநகராட்சி இயக்குநர் அலுவலகம்
சென்னை - 600 009

18.04.2012



சென்னை
18.04.12

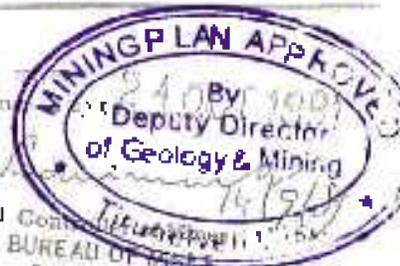
M. Subashini *raja*

1	புத்தகம்	2012	புத்தகம்
13	தகவல்	2012	தகவல்
13	படி	2012	படி

18.04.2012



S. Rajendran *raja*



Regional Controller of Mines
INDIAN BUREAU OF MINES
Ministry of Steel, Mines & Fuels
MADRAS

CERTIFICATE OF RECOGNITION AS QUALIFIED PERSON TO PREPARE MINING PLANS

(Under Rule 22 (c) of Mineral Concession Rules 1960)

Shri C. NATARAJAN resident of KANPADU (VILL), VEDASANDUR (TD), ANNA (DIST), TAMILNADU, son of SHRI K. CHINNA GOVINDER having given satisfactory evidence of his qualifications and experience is hereby granted recognition under Rule 22 (c) of the Mineral Concession Rules, 1960 as a Qualified Person to prepare Mining Plans.

His registration number is RUP / MAS / 004 / 17 / A

This recognition is valid for a period of two years ending 25.10.1989

Place: MADRAS
Date: 26.10.1987

P. Srinivasan
Regional Controller of Mines
MADRAS

S. Rajendran 137

दि. 23 OCT 1995
Received up to

दि. 23 OCT 1995
Received up to



Phanumun
Regional Controller of Mines
INDIAN BUREAU OF MINES

Suprabhraman
REGIONAL CONTROLLER OF MINES
INDIAN BUREAU OF MINES
CHENNAI

दि. 23 OCT 1995
Received up to

Phanumun

क्षेत्रीय खान विभाग
Regional Controller of Mines
भारतीय खान ब्यूरो
INDIAN BUREAU OF MINES

दि. 22-10-2021
Received up to

John
REGIONAL CONTROLLER OF MINES
INDIAN BUREAU OF MINES
CHENNAI REGION

दि. 22 OCT 1997
Received up to

क्षेत्रीय खान विभाग
Regional Controller of Mines
भारतीय खान ब्यूरो
INDIAN BUREAU OF MINES

दि. 22-10-99
Received up to

M. K. A. Hanumanth
Regional Controller of Mines
INDIAN BUREAU OF MINES

दि. 22-10-2021
Received up to

Suprabhraman
Regional Controller of Mines
INDIAN BUREAU OF MINES

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S. Rosendran



GOVERNMENT OF INDIA
 MINISTRY OF MINES AND MINERALS
 INDIAN BUREAU OF MINES
OFFICE OF THE REGIONAL CONTROLLER OF MINES

No. : 656(4E)/2010-Mde

c/o A Rajaji Dhawan
 Desam Nagar
 Chennai 600 190.

Date : 21 / 9 / 2011

To :
 Sri C. Natarajan
 S/o K. Chinna Gounder
 No. 5/85 Muthugapatti Post
 Namakkal Taluk & District
 Pincode - 637405

Sub. : Renewal of recognition as recognized qualified person under Rule 22C of MCR, 1969 reg.

Ref. : a) Your letter dated 5.08.2011.
 b) Reg. No. RQP/MAS/004/87/A dated 26.10.87.

Sir,

With reference to your request for renewal of recognition under Rule 22C of MCR, 1969, please find enclosed herewith the original certificate of recognition duly renewed for a further period of ten years.

02. You are advised to prepare standard mining plans/scheme of mining/Progressive Mine Closure Plan/Minal Mine Closure Plan complete in all respects as per the outline/guidelines and taking into account all requirements as per COQM's Circular to RQPs and instructions issued from time to time. Further, you are advised not to furnish any deliberate false information in the mining plan/scheme of mining/Progressive Mine Closure Plan/Minal Mine Closure Plan, so as to mislead the authorities. It may please be noted that any such incidence on your part may lead to withdrawal of the recognition granted to you.

03. The recognition is valid up to 22.10.2021.

Yours faithfully,

(Ivan Khosla)

Regional Controller of Mines

Copy for kind information to :
 The Controller of Mines (S) Indian Bureau of Mines, Bangalore without any enclosure

(Ivan Khosla)
 Regional Controller of Mines

S. Rajendran DD



PLATE NO. :
 DATE OF SURVEY :
 APPLICANT :
 T- BLOCK AND :
 S.S. VILLAGE :
 NO. OF ACRES :
 DISTRICT :

QUARRY LEASE APPLIED AREA:
 S.F. NOS : 19, 711; & 194, 715; (HEM-194, B) P1
 EXTENT : 4.98.56 Ha.
 VILLAGE : EASTTIRUREN GAURURAM PART-II,
 TALUK : THIRUNELVELI
 DISTRICT : TIRUNELVELI

INDEX

Q. L. A. AREA : 
 TOPIC SHEET NO : 58 H/ 15
 LATITUDE : 08°16' 9" N to 08° 6' 55" N
 LONGITUDE : 77°46' 47" E to 77° 45' 58" E

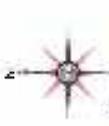
LOCATION PLAN
NOT TO SCALE

PREPARED BY :
 THIS IS TO CERTIFY THAT THE INFORMATION IN THIS MAP IS TRUE AND CORRECT TO THE BEST OF MY KNOWLEDGE & BELIEF. THE LEASE MAP APPLICANT CALLED BY STATE GOVERNMENT

S. Rosandra
 CHIEF SURVEYOR
 RECOGNIZED & AUTHORIZED PERSON
 DIRECTORATE OF GEOLGY & MINING
 TIRUNELVELI



S. Rosandra



MINING PLAN APPROVED
 By *[Signature]*
 Deputy Director
 of Geology & Mineral Resources
 T. S. Srinivasan

CLASSIFICATION SAR 2013/2014/2015/15/15/15/15	APPLICANT M. S. Srinivasan S. S. Srinivasan S. S. Srinivasan S. S. Srinivasan	QUARRY LEASE APPLICANTS AREA SF 2013/2014/2015/15/15/15/15/15 SF 2013/2014/2015/15/15/15/15/15 SF 2013/2014/2015/15/15/15/15/15 SF 2013/2014/2015/15/15/15/15/15	INDEX T. S. Srinivasan S. S. Srinivasan
DATE OF ISSUE 2013/2014/2015/15/15/15/15/15	DATE OF RECEIPT 2013/2014/2015/15/15/15/15/15	DATE OF RECEIPT 2013/2014/2015/15/15/15/15/15	DATE OF RECEIPT 2013/2014/2015/15/15/15/15/15

SAR 2013/2014/2015/15/15/15/15/15
DATE OF RECEIPT
 2013/2014/2015/15/15/15/15/15

THIS IS TO CERTIFY THAT THE INFORMATION IN THIS PLAN IS TRUE AS FAR AS CONCERNS THE BEST OF MY KNOWLEDGE BASED UPON THE LEASE MAPS ATTACHED IN THIS STATE DOCUMENT

[Signature]
 DEPUTY DIRECTOR
 OF GEOLGY & MINERAL RESOURCES



2013/2014/2015/15/15/15/15/15

2013/2014/2015/15/15/15/15/15

2013/2014/2015/15/15/15/15/15

MINING PLAN APPROVAL
 By
**Deputy Director
 of Geology & Mining**
 Tirunelveli District



PLAN NO. ID

DATE OF SURVEY : 25.04.2019

APPLICANT:

C-TRUSKAS-INDRAN,
 No 38 P-ARANI,
 No 3 35/43, PATTITA VILLAI,
 CHITHAI POST,
 KANNIYAKUMAR DISTRICT

QUARRY LEASE APPLIED AREA:

S.F. NOS : 191/ (P) & 192/ (P) (NEW-194/18(R)).
 EXTENT : 4.98.50 Hg.
 VILLAGE : KASTHURINGAPURAM PART-II
 TALUK : THISAYANVELAI.
 DISTRICT : TIRUNELVELI.

INDEX

- Q.L. APPLIED AREA 
- APPROACH ROAD 
- PANCHAYAT ROAD 
- STATE HIGHWAY 
- HABITATIONS 

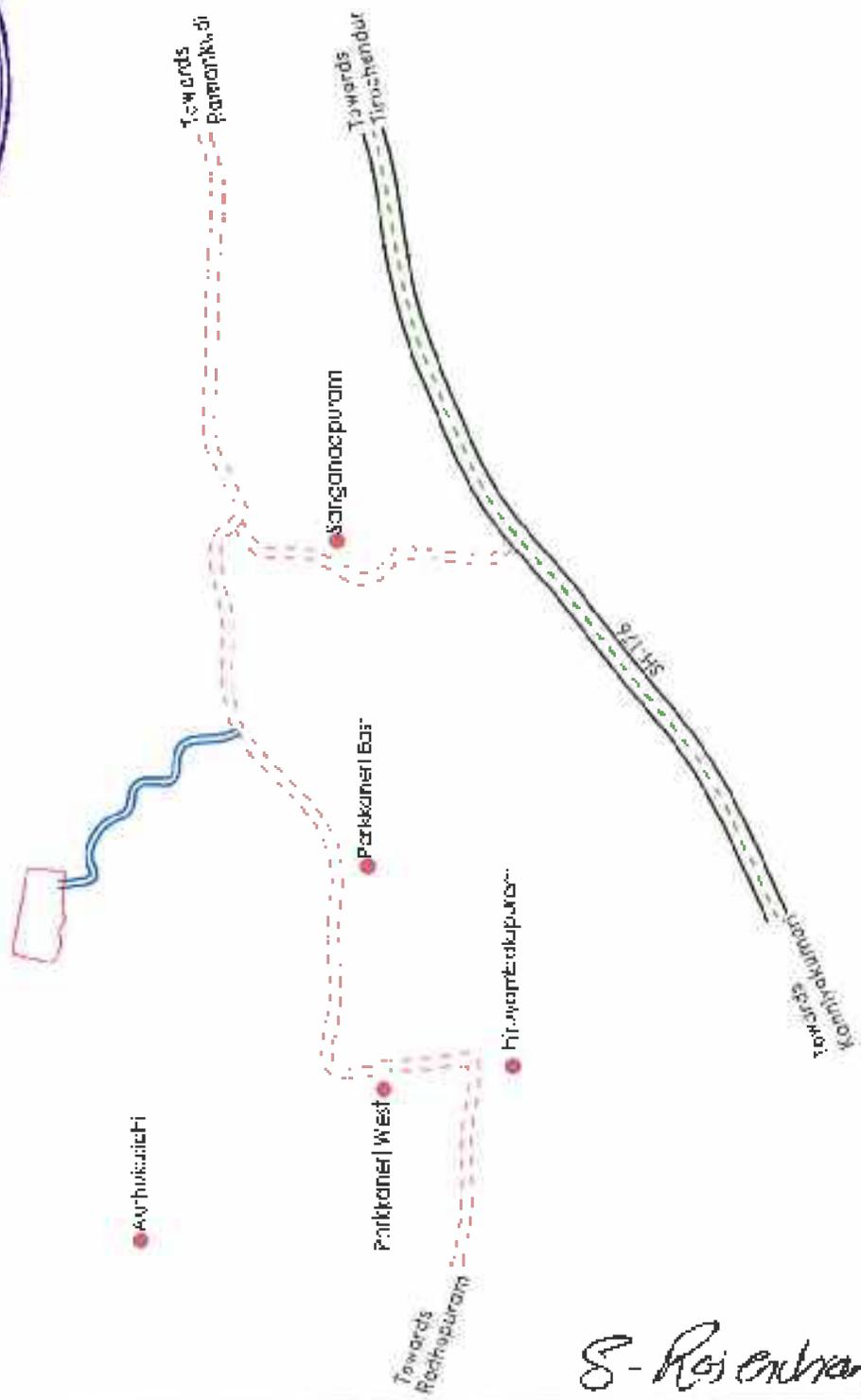
KEY PLAN

yet to Scale

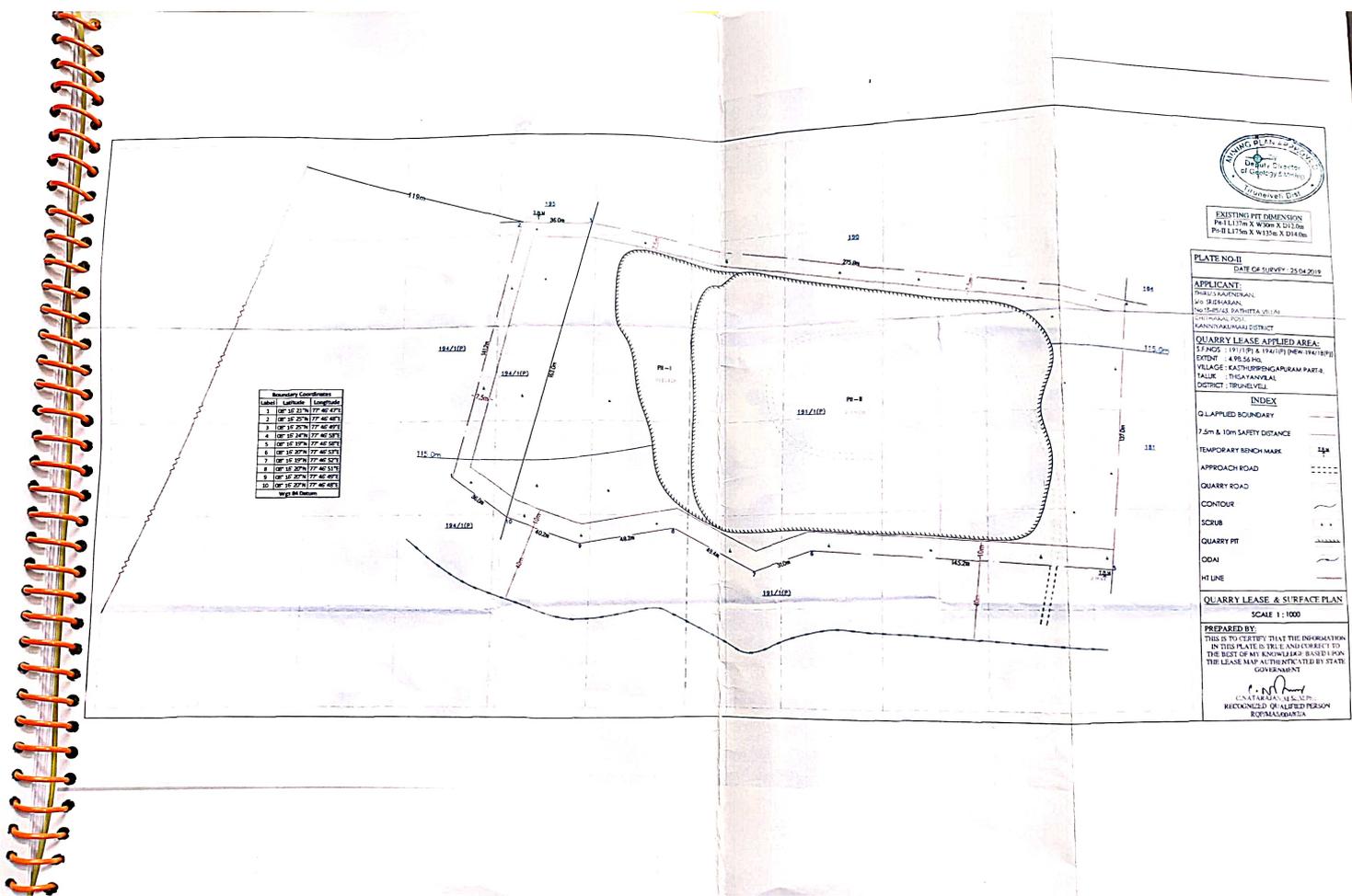
PREPARED BY:

THIS IS TO CERTIFY THAT THE INFORMATION
 IN THIS PLAN IS TRUE AND CORRECT TO
 THE BEST OF MY KNOWLEDGE BASED UPON
 THE TRASE MAP AUTHENTICATED BY STATE
 GOVERNMENT

(Signature)
 S. RAJANAN, S. M. Phil.,
 REGISTERED QUARTERMASTER
 RQP/MA/3014/2019A



(Signature)
 S. Rajanaran



Nearest Coordinate	Label	Latitude	Longitude
1	Top Left	17° 40' 48.00"	77° 40' 48.00"
2	Top Right	17° 40' 48.00"	77° 40' 48.00"
3	Bottom Right	17° 40' 48.00"	77° 40' 48.00"
4	Bottom Left	17° 40' 48.00"	77° 40' 48.00"
5	Top Left	17° 40' 48.00"	77° 40' 48.00"
6	Top Right	17° 40' 48.00"	77° 40' 48.00"
7	Bottom Right	17° 40' 48.00"	77° 40' 48.00"
8	Bottom Left	17° 40' 48.00"	77° 40' 48.00"
9	Top Left	17° 40' 48.00"	77° 40' 48.00"
10	Top Right	17° 40' 48.00"	77° 40' 48.00"
11	Bottom Right	17° 40' 48.00"	77° 40' 48.00"
12	Bottom Left	17° 40' 48.00"	77° 40' 48.00"



EXISTING PIT DIMENSION
 PW 11.7m X W 9.9m X D 1.0m
 PW 1.7m X W 3.5m X D 1.0m

PLATE NO-II
 DATE OF SURVEY: 25.04.2012

APPLICANT:
 MR. J. RAMANURAJ
 NO. 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000

QUARRY LEASE APPLIED AREA:
 LEASE: 11/11/12 & 11/11/12 (NEW 11/11/12)
 EXTENT: 4.95.56 Hrs.
 VILLAGE: KATHIRIPURAM PART A
 TALUK: THIRUVANAIL DISTRICT: THIRUVANAIL

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GLAPPED BOUNDARY	---
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TEMPORARY BENCH MARK	14m
APPROACH ROAD	---
QUARRY ROAD	---
CONTOUR	---
SCRUB	---
QUARRY PIT	---
ODM	---
HT LINE	---

QUARRY LEASE & SITE PLAN
 SCALE 1:1000
 PREPARED BY:
 THIS IS TO CERTIFY THAT THE INFORMATION
 IN THIS PLATE IS TRUE AND CORRECT TO THE
 BEST OF MY KNOWLEDGE BASED UPON
 THE LEASE MAP AUTHENTICATED BY STATE
 GOVERNMENT
 S. S. Srinivas
 S. S. Srinivas
 RECOGNIZED QUALIFIED PERSON
 BANGALORE